

(74)

Year: 2022-23

I, Shivanshu Anand, son of Late Kailash Prasad Sharma, aged 39 years, belonging to Bihar Legislative Assembly Secretariat Administrative service and persently working as Section Officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name (Khushboo Kumari)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	15,000/-	10,000/-	A 5 10 10		
(ii)	Deposits in Bank, Financial Institutions And	1 SBI 16540/- 2 Union Bank of	SBI 34000/-			
	Non-Banking Financial Companies	India- 10474/-				
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	1.LIC Policy Amount-5 Lakh Annual Premium- 25804/- 2.SBI PPF- 151767/-	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	1. Four Wheeler Tata Altroz XZ (BR-01-EY 2483) 2. Two Wheeler Bajaj Platina (BR-1AF-4024)	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold- 35gm	Gold- 300gm Silver- 550 gm	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/interests	ALL TYPES OF HOME APPLIANCES (150000/- VALUE)	NIL	NIL	NIL	NIL

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee

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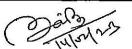
Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	18 Dismil (Ancestral Undivided), Sultanganj, Bhagalpur	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	3.5 Katha (Paternal Undivided), Sultanganj, Bhagalpur	NIL	NIL	NIL	NIL
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	(Paternal Undivided), Sultanganj, Bhagalpur	NIL	NIL	NIL	NIL
(v)	Others(Such as interest in property)	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities/overdues to public financial institutions and (2) government dues:-

	(Note: Please give seperate details for each item)				
Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 14-02-2023		
(a)	(i) Loan from Banks	Union Bank of India (Personal Loan)	Rs. 6,55,667/-		
		Union Bank of India (Car Loan)	Rs. 4,87,795/-		
	(ii) Loan from financial institutions	Life Insurance Corp of India.	Rs. 2,20,000/-		
	(iii)Government Dues: (a) dues to departments dealing with	NIL	NIL		
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	(b) dues to departments dealing with supply of water	NIL .	NIL
	(c)dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIL	NIL
	(f)Other dues, if any	NIL	NIL
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	PAN- AKYPA6764H	NIL
38	(ii) Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
	(iii)Sales Tax[Only in case of proprietary business]	NIL	NIL
	(iv)Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No.	:-	110143656649
Gender		Male
Date of Birth	: -	0 1 0 3 1 9 8 3
Class/Group	-	В
Cadre	;	Administrative Cadre, Bihar Legislative Assembly Secretariat, Patna
Home District	;-	Bhagalpur, Bihar

I hereby declare that the above details are true to the best of my knowledge and belief.

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Signature	THE PROPERTY OF THE PROPERTY O	
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Name of Employee : Shivanshu Anand

Designation: Section Officer

Department: Bihar Legislative Assembly Secretariat

Date: 14/0/2-3

Place: Patna.